

श्री अटल बिहारी वाजपेयी : मैं इस पर बहस नहीं कर रहा हूँ—मैं तो इतना पूछना चाहता हूँ कि जब सब जगहों के चुनाव एक साथ होने हैं तो केवल मणिपुर ही क्यों रखा गया, उत्तर प्रदेश के लिये देर क्यों हो रही है ?

अध्यक्ष महोदय : यह एक अलेहदा बात है, वह आप को अलेहदा से बता दोगे ।

श्री अटल बिहारी वाजपेयी : यह कोई मेरे परिवार का मामला नहीं है ।

अध्यक्ष महोदय : अगर आप को कोई इन्फोर्मेशन लेनी है तो मैं उस के लिये कब इन्कार करता हूँ, लेकिन जहाँ यह मसला पैदा ही नहीं होता है, उस में कैसे घुसेड़ सकता हूँ ।

श्री अटल बिहारी वाजपेयी : यह डिजिमि-टेशन का मसला है ।

अध्यक्ष महोदय : उस के लिये अलेहदा पूछिये ।

SHRI S. M. BANERJEE (Kanpur): The UP and Orissa elections are coming. What about that?

अध्यक्ष महोदय : आप उसके लिए अलेहदा पूछिए, इस में इस को नहीं उठाय जा सकता ।

EMPLOYEES' STATE INSURANCE CORPORATION (GENERAL PROVIDENT FUND) RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

A copy of the Employees' State Insurance Corporation (General Provident Fund) Rules, 1973 (Hindi and English version) published in Notification No. G.S.R. 1204 in Gazette of India dated the 3rd November, 1973, under sub-section (4) of section 95 of the Employees' State In-

urance Act, 1948. [Placed in Library. See No. LT-5917/73].

NATIONAL LIBRARY BILL

APPOINTMENT OF MEMBER TO JOINT COMMITTEE

SHRI A. N. VIDYALANKAR (Chandigarh): I beg to move:

"That this House do appoint Shri A. K. Kotrashatti to the Joint Committee on the Bill to provide for the administration of the National Library and certain other connected matters in the vacancy caused by the death of Shri Dharamrao Sharanappa Afzalpurkar."

MR. SPEAKER: The question is:

"That this House do appoint Shri A. K. Kotrashatti to the Joint Committee on the Bill to provide for the administration of the National Library and certain other concerned matters in the vacancy caused by the death of Shri Dharamrao Sharanappa Afzalpurkar."

The motion was adopted.

12.55 hrs.

BUSINESS ADVISORY COMMITTEE THIRTY-FOURTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, I move:

"That this House do agree with the Thirty-fourth Report of the Business Advisory Committee presented to the House on the 5th December, 1973."

I would only like to mention that there was a printer's mistake and that has been corrected by a correction slip issued.

SHRI S. M. BANERJEE (Kanpur): Sir, I want to submit....

MR. SPEAKER: We do not speak on this. Only when the business of the